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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha at its sitting held on the 21st May, 2012, agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2012 and passed Anand Marriage (Amendment) Bill, 2012.

SECRETARY-GENERAL: Madam, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) 'I am directed to inform you that the Rajya Sabha at its sitting held on Monday, the 21st May, 2012 adopted the following motion regarding filling up of the casual vacancies in the Joint Committee to Examine Matters Relating to Allocation and Pricing of Telecom Licences and Spectrum:-

MOTION

"That this House concurs in the recommendation of Lok Sabha that Rajya Sabha do appoint three Members of Rajya Sabha to the Joint Committee to Examine Matters Relating to Allocation and Pricing of Telecom Licences and Spectrum in the vacancies caused by the retirement of Shri Ravi Shankar Prasad, Shri S.S. Ahluwalia and Shri Praveen Rashtopal from the Rajya Sabha and communicate to Lok Sabha the names of the Members so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Ravi Shankar Prasad, Shri Dharmendra Pradhan and Shri Praveen Rashtopal be re-appointed/appointed to the said Joint Committee to fill the vacancies." '

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 21st May, 2012 agreed without any amendment to the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2012 which was passed by the Lok Sabha at its sitting held on the 15th May, 2012."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Anand Marriage (Amendment) Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 21st May, 2012."

2. Madam, I lay on the Table the Anand Marriage (Amendment) Bill, as passed by Rajya Sabha on the 21st May, 2012."

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